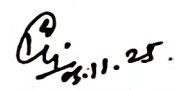


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2025**

SL No.	Nature	Opening balance as on 01.10.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.10.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	27	0	1		1			1	1	27	1
2	WA	183	79			79			77	77	185	1
3	WPC	9204	510	8		518	7		557	564	9158	23
4	WPL	1039	13	1	1	15			13	13	1041	9
5	WPS	16996	847	11		858	6		661	667	17187	61
6	WPT	757	16	6		22			20	20	759	4
7	WPCR	93	41			41			42	42	92	5
8	WPPIL	147	7			7			14	14	140	5
9	WP 227	1427	115	1	3	119	1		71	72	1474	7
10	WPHC	0	0			0			0	0	0	0
A	TOTAL (1 to 10)	29873	1628	28	4	1660	14	0	1456	1470	30063	116
1	FA	2904	24	2		26	3		35	38	2892	28
2	FAM	205	3		1	4	1		1	2	207	
3	FA(MAT)	949	36	4		40	3		30	33	956	
4	SA	6663	62	2		64	1		53	54	6673	49
5	MA	470	23	2		25	1		8	9	486	5
2	MAC	9568	217	3		220	9		310	319	9469	121
7	CR	245	18			18	1		13	14	249	4
8	MCC	496	110	1		111	2		101	103	504	4
9	COMP APPEAL	1	0			0				0	1	
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	67	13			13	2		15	17	63	
13	CONT	1596	103			103			35	35	1664	
14	ITA	0	0			0				0	0	
15	ARBA	308	1			1				0	309	
16	ARBAP	15	0			0				0	15	
17	ARBR	44	2			2			6	6	40	
18	TAXC	288	17			17	1		13	14	291	
19	REVP	243	33			33			30	30	246	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	24085	662	14	1	677	24	0	650	674	24088	211
TOTAL (A+B)		53958	2290	42	5	2337	38	0	2106	2144	54151	327
MAIN CRIMINAL CASES												
1	CRREF	0	0			0				0	0	
2	CRA	13376	233	1		234	3		196	199	13411	76
3	CRR	3943	111	4		115	3		134	137	3921	27
4	MCRC	666	895	1		896			889	889	673	
5	MCRCA u/s 482 B.N.S.S.	48	165	3		168			165	165	51	
6	CONTR	1	0			0				0	1	
7	CRMP	3367	259	3		262	3		341	344	3285	17
8	TPCR	5	3			3			1	1	7	
9	ACQA	2094	18	7		25			162	162	1957	67
C	TOTAL (1 to 9)	23500	1684	19	0	1703	9	0	1888	1897	23306	187
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		77458	3974	61	5	4040	47	0	3994	4041	77457	514
PENDENCY INCREASE/DECREASE		77458	DECREASE (-1)								77457	

Over 5 Years Pendency as on 01.10.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.10.2025	Over 5 Years Decrease Pendency during the month
23683	18	514	23187	-496


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)